

## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 14/11/2019

C.P./260/83/2019 RAMKANIDHI SAMANTRAY

O.A./260/335/1999 -V/S-

MR DURGA SANKAR MISHRA

ITEM NO:30

FOR APPLICANTS(S) Adv.: Mr.K.C.Kanungo

FOR RESPONDENTS(S) Adv.: Mr.D.K.Mallick

Notes of The Registry	Order of The Tribunal	
	Heard both the learned counsels.	
	Learned counsel for the respondents submits that he has filed the compliance report where the order dated 10.10.2019 has been enclosed by which the order of this Tribunal has been complied with. Learned counsel for the applicant has agreed to it.	
	In view of the above CP is dropped. Notices discharged.	
	All the pending MAs are disposed of accordingly.	
	Copy of this order be handed over to both the learned counsels.	

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
I.Nath	

Loading...